

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 649/2018**

**In the matter of:**

R. K. S. Power System Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 06.09.2018**

**CORAM**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (J)**

For the Applicant  
For the Respondent

: Mr. Pankaj, CS  
: Ms. Kusum Yadav,  
Company Prosecutor

For the IT

: Mr. Raghvendra Singh, Adv. with  
Mr. Balkishan Ladhania, Adv.

**ORDER**

Arguments heard. Reserved for orders.

**Sd/-**

**(MS. INA MALHOTRA)  
MEMBER (JUDICIAL)**

Mukesh

